

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5851**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

CANCELLATION OF FCRA REGISTRATION

5851. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of registration of Non Governmental Organisations (NGOs) receiving foreign funds under Foreign Contributions Regulation Act (FCRA)

cancelled during the last four years, institution/State-wise;

(b) whether any procedure has been adopted for redressing the complaints of affected parties in this regard; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): Registration of more than 14000 Non Governmental Organisations (NGOs) have been cancelled during the last four years under The Foreign Contribution (Regulation) Act, 2010. The institution/state-wise details are available on the website www.fcraonline.nic.in of the Ministry of Home Affairs.

(b) and (c): The complaints received in this regard from the Non Governmental Organisation (NGOs) are examined and redressed in this Ministry as per the provisions of the FCRA, 2010 and the Rules made there under.
